

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. VIVEK SAXENA

Criminal Appeal No(s). 1812-1813/2019

STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

KHATERU AND ORS. ETC.

Respondent(s)

Date : 16-10-2023 These appeals were called on for hearing today.

For Appellant(s)

Mr. Garvesh Kabra, AOR
Mr. Pooja Kabra, Adv.

For Respondent(s)

Mr. Amit Kumar Chaubey, Adv.
Mr. Amit, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete.

Records have already been received.

Four weeks time, is granted to the Ld. Counsel for the parties, to file the additional documents.

At this stage, Ld. Counsel for respondent Nos. 1 to 3 submits that the copy of pleadings has not yet been made available.

Ld. Counsel for appellant is directed to provide the same to the Ld. Counsel within 3 days.

Thereafter, list the matter before the Hon'ble Court, as per rules.

VIVEK SAXENA
Registrar